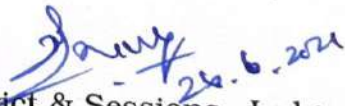


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 28.06.2021**

MORNING SESSION	
<p style="text-align: center;"><u>HEARING</u></p> <p>1. Misc.41/2010 2. Misc.20/2021</p> <p style="text-align: center;"><u>STEPS</u></p> <p>3. A.P.13/2021</p> <p style="text-align: center;"><u>AMENDMENT</u></p> <p>4. A.P.64/2020</p> <p style="text-align: center;"><u>CALL FOR LCR</u></p> <p>5. A.P.15/2020 6. A.P.24/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>7.A.P.33/2020, A.P.34/2020 A.P.60/2020</p>	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>8. R.A.50/2020 9. A.S.161/2019 10.A.P.100/2020 11.A.P.101/2020</p> <p style="text-align: center;"><u>EVIDNCE</u></p> <p>12.S.C.162/2019 13.S.C.305/2019</p> <p style="text-align: center;"><u>HEARING</u></p> <p>14.S.C.98/2021</p> <p style="text-align: center;"><u>SUMMONS</u></p> <p>15.Spl.C.210/2021</p>
AFTERNOON SESSION	
<p style="text-align: center;"><u>HEARING</u></p> <p>1. O.S.1/2021</p> <p style="text-align: center;"><u>STEPS</u></p> <p>2. R.A.57/2015 3. Misc.91/2019 4. Misc.60/2020 5. Misc.118/2020 6. Misc.7/2021 7. Misc.15/2021 8. Misc.18/2021</p> <p style="text-align: center;"><u>COMPLIANCE</u></p> <p>9. Misc.63/2021</p>	<p style="text-align: center;"><u>HEAR ON IA</u></p> <p>10. R.A.252/2020</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>11. Misc.17/2019 12. Misc.38/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>13. Spl.C.191/2021 14. Spl.C.192/2021 15. S.C.126/2021</p>


Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,

BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 28.06.2021

(As per modified SOP dated 25.06.2021)

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
1. Ref. 13/2019	1. A.S. 14/2018
2. M.A. 53/2019	2. A.S. 15/2018
3. R.A. 274/2010	3. A.S. 9/2019
4. I.D. 1/2017	4. A.S. 30/2019
5. R.A. 19/2005	5. A.S. 31/2019
6. R.A. 172/2013	6. A.S. 32/2019
7. R.A. 244/2013	7. A.S. 33/2019
8. R.A. 72/2014	8. A.S. 35/2019
9. R.A. 79/2014	9. A.S. 36/2019
10. R.A. 116/2020	10. A.S. 37/2019
11. R.A. 124/2015	11. A.S. 38/2019
12. R.A. 130/2015	12. A.S. 39/2019
13. CrI.Misc. 940/2021	13. A.S. 40/2019
14. CrI.Misc. 946/2021	14. CrI. R.P. 40/2016
	15. CrI.R.P. 48/2017

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -28.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl. Case 90/2021	Objection
2	Crl Misc 930/2021	Objection
3	Crl Misc 934/2021	Objection
4	Crl Misc 944/2021	Objection
5	Crl Misc 952/2021	Objection
6	Crl Misc 572/2021	Hearing
7	Crl Misc 579/2021	Hearing
8	Spl. Case 230/2021	Hearing
9	Crl Misc 908/2021	Hearing
10	Crl Misc 911/2021	Hearing
11	Spl. Case 21/2016	313 Statement
12	Spl. Case 691/2011	Argument
13	Spl. Case 125/2012	Argument
14	Spl. Case 189/2012	Argument
15	Spl. Case 5/2013	Argument
Afternoon Session		
16	Spl. Case 126/2012	Judgment
17	Spl. Case 89/2008	For reply
18	Spl. Case 50/2009	For reply
19	Spl. Case 177/2020	Evidence(JC)
20	Spl. Case 630/2018	Evidence(JC)
21	Spl. Case 28/2016	Evidence(JC)
22	Spl. Case 45/2018	Evidence(JC)
23	Spl. Case 214/2020	Summons
24	Spl. Case 140/2020	Charge
25	Spl. Case 185/2020	HBC
26	Spl. Case 342/2020	HBC
27	Spl. Case 198/2021	HBC
28	Spl. Case 16/2016	FDT
29	Spl. Case 194/2017	FDT
30	Spl. Case 428/2017	FDT

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 28-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;">HEARING</p> <p>1. M.C.153/2020 2. M.A.55/2021</p>	<p style="text-align: center;">NOTICE</p> <p>1. CRL.MISC.1341/2019 2. CRL.MISC.953/2021</p> <p style="text-align: center;">EVIDENCE</p> <p>3. SC.141/2020</p> <p style="text-align: center;">ARGUMENTS</p> <p>4. SC.169/2020 5. CRL.MISC.937/2021 6. CRL.MISC.939/2021</p> <p style="text-align: center;">RE-ISSUE</p> <p>7. CRL.MISC.1931/2018</p> <p style="text-align: center;">PRODUCTION OF ACCUSED</p> <p>8. SC.121/2021</p> <p style="text-align: center;">FDT</p> <p>9. SC.178/2016 10. SC.283/2018 11. SC.73/2019 12. SC.213/2019</p> <p style="text-align: center;">OBJECTIONS</p> <p>13. CRL.MISC.949/2021</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;">FURTHER ARGUMENTS</p> <p>14. SC.112/2013 15. CRL.A.22/2019 16. CRL.R.P.2/2021</p>


(MOHAN BADAGANDI)

VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 28.06.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.V.C. 471/2014 2) FDP 1/2016 3) R.A. 91/2016 4) M.C. 245/2020 5) M.C. 233/2020 6) R.A. 211/2016 7) M.A. 78/2017 8) M.A. 48/2019 9) M.A. 6/2021</p> <p><u>Evidence:</u> 1) SC 259/2013 2) SC 112/2014 3) SC 1/2015 4) SC 42/2015 5) SC 164/2015 6) SC 107/2016</p>	<p><u>Arguments:</u> 1) CrI.A. 73/2018 2) CrI.A. 91/2018</p> <p><u>Hearing:</u> 1) CrI.Misc. 931/2021</p> <p><u>Custody Matters:</u> 1) SC 124/2021 2) SC 125/2021</p> <p><u>HBC:</u> 1) SC 149/2020 2) SC 97/2021</p> <p><u>Objection:</u> 1) CrI.Misc. 950/2021 2) CrI.Misc. 954/2021 3) CrI.Misc. 956/2021 4) CrI.Misc. 959/2021 5) SC 49/2021 6) SC 72/2021</p> <p><u>To Hear:</u> 1) SC 62/2014 2) CrI.Misc. 782/2019</p>

Sd/-

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 28-06-2021.

Morning Session

Civil

1. G & WC 8/2021
2. EX43/2019
3. AS 70/2019
4. G & WC 4/2021

Criminal

5. SC 14/2019
6. SC 249/2014
7. Crl.Misc.863/2021
8. Crl.Misc.869/2021
9. SC 124/2018
10. Spl.C.100/2017
11. Spl.C.101/2015
12. Crl.Misc.907/2021
13. Crl.Misc.945/2021
14. SC 42/2021
15. Spl.C.4/2013

Afternoon Session

Civil

1. RA 55/2018
2. RA 44/2018
3. RA 46/2018
4. RA 47/2018
5. RA 57/2018
6. RA 1/2020
7. RA 182/2016
8. RA 166/2018
9. RA 200/2019
10. RA 7/2016
11. AS 69/2019
12. P & SC 42/2020
13. G & WC 2/2019

Criminal

14. Crl.A.133/2018
15. Crl.A.38/2016

Sd/-

Date : 25-06-2021.

Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

**MODIFIED CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION DATED : 28.06.2021**

Sl. No.	Case No.	Stage
1	Com OS 328/2020	Evidence
2	Com OS 941/2021	Evidence
3	Com MISC 245/2021	Evidence
4	Com OS 145/2020	Arguments
5	Com OS 711/2021	Arguments
6	Com AA 25/2021	Hearing VC
7	Com OS 972/2021	Hearing VC
8	Com OS 828/2021	Hearing
9	Com OS 852/2021	Hearing
10	Com OS 963/2021	Hearing
11	Com OS 964/2021	Hearing
12	Com OS 969/2021	Hearing
13	Com OS 970/2021	Hearing
14	Com AA 26/2021	Hearing VC
15	Com AA 27/2021	Hearing VC

AFTERNOON SESSION

Sl. No.	Case No.	Stage
1	Com OS 82/2020	Notice
2	Com OS 84/2020	Notice
3	Com OS 104/2020	Notice
4	Com OS 183/2020	Notice
5	Com OS 432/2020	Notice
6	Com OS 28/2020	Notice
7	Com OS 40/2020	Notice
8	Com OS 24/2021	Notice
9	Com OS 120/2021	Notice
10	Com OS 156/2021	Notice
11	Com OS 342/2021	Notice
12	Com OS 386/2021	Notice
13	Com OS 412/2021	Notice
14	Com OS 609/2021	Notice
15	Com OS 614/2021	Notice
16	Com OS 271/2021	Orders

X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>